

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 886 of 2021

Md. Azimuddin @ Md. Azzimuddin Petitioner
Versus
The State of Jharkhand & Anr. ... Opp. Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. R. Krishna, Advocate
For the State : Mr. Rohan Kashyap, Advocate

06/Dated: 07/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Office to trace and place the counter-affidavit on record.

Post the matter on 14.09.2021.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/